

**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI**

**Application No. 137 of 2017 (SZ)**

Applicant(s)  
A.Ayubkhan  
Kancheepuram and 5 others

Vs. Respondent(s)  
The District Collector / Chairman  
Steering Committee, Collectorate,  
Kancheepuram and 4 others

Legal Practitioners for Appellant(s)  
M/s.Karthikesan, A. Praveen Kumar  
and M. Meenatchi

Legal practitioners for respondent(s)

Note of the Registry	Orders of the Tribunal
Order No. 1	<p>Date: 10<sup>th</sup> July, 2017</p> <p>Learned counsel appearing for the applicants seeks time to submit on the question of limitation as even according to the learned counsel appearing for the applicant the limitation first arose in January, 2016.</p> <p>List the matter on 27.07.2017.</p> <p style="text-align: right;">.....J.M. (Justice M.S. Nambiar)</p>